

PATNA HIGH COURT
NOTICE

**With regard to filling up of the vacancies in the cadre of Civil Judge
(Senior Division) for the year 2020-21.**

This is for information that having considered the representations of altogether five (05) officers namely Sri Ashish Kumar Agnihotri, Sri Rajesh Singh, Ms. Surabhi Srivastava, Sri Sonu Kumar and Sri Satish Mani Tripathi, all Civil Judge (Junior Division) rank officers belonging to 28th Batch of Bihar Judicial Service where through they have made prayer for consideration of their cases for promotion to the cadre of Civil Judge (Senior Division) in current selection process being held against vacancies identified/notified for the year 2020-21, the Court have been pleased to ask for **list of contested judgement (Civil & Criminal) delivered during the period from 2016 to 2020** from all the 13 (Thirteen) eligible officers including the representationists who have passed the 2nd Departmental Examination as well as completed 5 years of qualifying service by 31.03.2021, for consideration of their cases for promotion to the cadre of Civil Judge (Senior Division) for the year 2020-21. The names of such officers are as under:

<u>Sl. No.</u>	<u>Name of the officer, designation and present place of posting</u>
1.	Sri Lal Biharee Paswan, Munsif, Bikramganj
2.	Sri Rajesh Singh, J.M. 1st Class, Ara
3.	Sri Ashish Kumar Agnihotri, Munsif, Arwal, <i>currently posted as J.M. 1st Class, Arwal</i>
4.	Sri Pushpam Kishore, Munsif, Benipatti, <i>currently posted as J.M. 1st Class, Madhubani</i>
5.	Sri Rohit Kumar II, Munsif, Purnea
6.	Sri Satish Mani Tripathi, Munsif, Khagaria
7.	Ms. Surabhi Srivastava, Munsif, Madhepura
8.	Ms. Amrita Singh, Munsif, Bhabhua
9.	Sri Radhe Shyam, Munsif, Sheikhpura
10.	Sri Sonu Kumar, Munsif, Bagaha
11.	Sri Bibhuti Bhushan, Munsif, Birpur, <i>currently posted as J.M. 1st Class, Supaul</i>
12.	Sri Diwakar Kumar, J.M. 1 st Class-cum-A.M., Nawadah
13.	Sri Manish Kumar III, Munsif-cum-J.M. 1 st Class, Sheohar

The aforementioned officers are directed to send their list of contested judgments **within a fortnight** from the date of this notice, through the District & Sessions Judges concerned in the prescribed proforma annexed herewith.

The officers must ensure that the list of judgment they will be sending must be of **contested judgment only**. They are further directed that they must keep the judgments in readiness so that they may be in a position to send them on short notice.

By order of the Court,

Registrar (Appointment), I/c

PROFORMA

List of contested judgements (Civil & Criminal) delivered during the period from 2016 to 2020 in respect of consideration for promotion to the cadre of Civil Judge (Senior Division) for the year 2020-21.

Sl. No. of the officer (as mentioned in the list of officers who are under zone of consideration for promotion)	
Name of the officer, designation and present place of posting	

Nature of cases: Civil (Contested)

<u>Sl. No.</u>	<u>Case No. & Year</u>	<u>Date of judgement delivered</u>	<u>Capacity in which judgement delivered</u>	<u>Remarks / Explicit reason in case of deviation, if any.</u>

Nature of cases: Criminal (Contested)

<u>Sl. No.</u>	<u>Case No. & Year</u>	<u>Date of judgement delivered</u>	<u>Capacity in which judgement delivered</u>	<u>Remarks / Explicit reason in case of deviation, if any.</u>

Signature of the Officer:
Date: